

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE
UDYOG BHAVAN, New Delhi- 110 011
POLICY CIRCULAR NO. 44(RE -99)/1997-2002
Dated:25-11 -99

To

All Licensing Authorities

All Commissioner of Customs

Attention is invited to Policy Circular No.22(RE-99)/1997-2002 dated 27.7.99, regarding classification of animal feed supplements.

In this regard it is further clarified that 'Pre-mixes' containing vitamins or pro-vitamins, aminoacids, coccidiostats etc. for use exclusively in animal feed as supplements continue to be classified under the Heading 23.09, as per Explanatory Notes to Harmonized Commodity Description and coding system.

This issues with approval of DGFT.

(O.P. HISARIA)

Deputy Director General of Foreign Trade

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